

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 11-03-2019

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	M.A.No.49 of 2017(SZ) <b>IN</b> Application No.217 of 2015(SZ)	S.Vadivel, Ariyalur District <b>Vs</b> Veeramuthukumar The Commissioner Ariyalur District	M/s.Yogeshwaran <b>Counsel for Applicant</b> M/s.E.Manoharan for Respondent	<b>24-04-2019</b>
2	Application No.133 of 2016 (SZ)	Olympia Techpark (Chennai) Pvt Ltd., Rep. by its Director Mr.Chandrakant Kankaria, Chennai <b>Vs</b> State of Tamil Nadu, Rep. by its Secretary, Municipal Administration & Water Supply Department and 13 others	M/s. CT.Murugappan, <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1,R2,R4,R5,R6,R9,R13 M/s. Abdul Saleem for R10 M/s. H.Yasmeen Ali for R3 & R11 M/s. R.Surya Prakash for R7 & R8	<b>24-04-2019</b>
3	Application No.80 of 2017(SZ)	P.Prem Kumar Madurai District <b>Vs</b> The Secretary to the Government Department of Environment and Forests, Government of Tamil Nadu, Chennai and 7 others	M/s. T.Sai Krishnan <b>Counsel for Applicant</b> M/s. E.Manoharan for R1,R2, R5,R6,R7,R8 M/s. Rita Chandrasekar for R3,R4	<b>24-04-2019</b>
4	Application No.272 of 2017(SZ)	Y Sam, Powdikonam, Trivandrum <b>Vs</b> District Collector, Trivandrum & 11 Others	Y. Sam <b>(Party in person)</b>  M/s. E.K.Kumaresan for R1,R2,R3,R6,R8 M/s. Rema Smrithi for R3,R4	<b>24-04-2019</b>

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
5	M.A.No.38 of 2017(SZ) <b>IN</b> Application No.155 of 2016(SZ)	Mr.Rajiv Chekuri, Sithalapakkam, Kancheepuram dist. <b>Vs</b> The Special Officer, Sithalapakkam Panchayat office, Kancheepuram Dist., and 5 others	Mr.Rajiv Chekuri <b>Party in Person</b>  M/s. E.Manoharan for R1 to R6	<b>24-04-2019</b>
6	Application No.61 of 2017 (SZ)	Rajiv Chekuri Kancheepuram <b>Vs</b> The Special Officer Sithalapakkam Village Panchayat, Chennai and 8 others	Mr.Rajiv Chekuri <b>Party-in-Person</b> M/s. M.R.Gokul Krishnan for R1 M/s. E.Manoharan for for R3 to R8 M/s. M.Arokiaraj for R9	<b>24-04-2019</b>
7	Application No. 69 of 2017 (SZ)	V.Selva Kumar, Chennai <b>Vs</b> The Chairman CMDA, Egmore, Chennai and 3 others	M/s.C.Sangamithirai <b>Counsel for Applicant</b> M/s. E.Manoharan for R2, R3 M/s. Rank Associates for R4	<b>24-04-2019</b>
8	Application No.57 of 2017 (SZ)	Heritage Estate Apartment Owners Association Rep.,by its President Mr.Shivakumar.S <b>Vs</b> Ministry of Environment & Forest, Union of India, Through Secretary, New Delhi and 9 others	M/s. Yogendran <b>Counsel for Applicant</b>  M/s.M.R.Gokul Krishnan for R1 & R6 M/s. Devraj Ashok for R2,R4,R5,R9 M/s. Ajay Nandalike for R3 M/s. K.G.Vasudevan for R7 M/s. T.V.Sekar for R8 M/s. Giridhar & Sai for R10	<b>24-04-2019</b>

9	Application No.153 of 2016(SZ)	Parayavarana Parirakshana Sangam, Srikulam Dist, Andhra Pradesh and another <b>Vs</b> Union of India Through the Secretary, MoEF & CC New Delhi and 3 others	M/s .Ritwick Dutta <b>Counsel for applicant</b>  M/s. G.M Syed Nurullah Sheriff for R1 & R2 M/s. H.Yasmeen Ali for R3 M/s.L.G.Sahadevan for R4	<b>24-04-2019</b>
10	M.A.No.238 of 2017(SZ) <b>IN</b> Application No. 97 of 2016 (SZ) <b>(Main Application Dismissed on 20/12/17)</b>	Mrs. Suma R Nayak, Kottara, Mangalore <b>Vs</b> The Ministry for forest, Ecology and Environment, Office of the Minister of Forest, Ecology and Environment, Government of Karnataka, Bangalore,Rep. by its Secretary and others	Mrs. Suma R Nayak <b>Party in Person</b>  M/s. Devraj Ashok for R1 to R4 M/s. G.M. Syed Nurullah Sheriff for R5	<b>24-04-2019</b>

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